

In the Central Administrative Tribunal, Allahabad Bench

ORDER SHEET

M.A. 4205/04 & 4206/04

Application No. 1262

of 200-1999

Applicant(s) Akhilesh Kumar Singh

Respondent(s) U.O. 96/04

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the
Registry

Order of the
Tribunal

M.A. 4205/04 &
4206/04 have
been filed by
Sri K.S. Pathore
ADV. on behalf
of applicant
to condone the
delay & restore
the O.A. respectively.
M.A.s are submitted
before Hon. Court
per order on
4-10-04.

File
29/9/04

04.10.04

Hon Mr Justice S.R. Singh, VC

Hon Mr D.R. Tiwari, AM

None is present to press MA 4206/04
for restoration. The same is accordingly dismissed
in default.

Deen
AM

VC

File